

Thirumangalam, Usilampatti, Nilakothai, Dindigul and Vedassandur (from Madurai district).

20. Tripura All the 3 districts.
21. Uttar Pradesh Ballia, Jhansi@, Almora*, Basti*, Faizabad* and Rai Bareilly* districts.
22. West Bengal Purulia Midnapur* and Nadia* districts.

Union Territories

1. Andaman & Nicobar Islands Entire Territory.
2. Arunachal Pradesh Entire Territory.
3. Dadra & Nagar Haveli Entire Territory.
4. Goa, Daman & Diu Entire Territory excluding the area within the municipal limits of Territory's capital.
5. Lakshadweep Entire Territory.
6. Mizoram Entire Territory.
7. Pondicherry Entire Territory excluding the area within the municipal limits of Territory's capital.

*Represents districts/sub-divisions/ taluqs/Blocks/Tehsils selected after 10-7-74.

@Represents districts as they existed prior to their recent reorganisation.

Communal disturbances in Bihar and U.P.

1806. SHRI CHITTA MAHATA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed and injured in the recent communal disturbances in Bihar and U.P.;

(b) the number of persons arrested in this connection;

(c) whether Government have ascertained the political affiliations of the arrested persons; if so, the details thereof;

(d) whether the Central Government have received any complaints to the effect that the U.P. and Bihar Governments could not handle the situation properly; and

(e) if so, the Central Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Three persons were killed and 55

injured in communal incidents which both place in Bihar and U.P. during the period 1-1-80 to 29-2-80.

(b) and (c) Information is being collected and will be laid on the Table of the House.

(d) No such complaints have come to the notice of the Central Government.

(e) Does not arise.

Setting up of mini cement plants

1807. SHRI LAKSHMAN MALLICK: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under Government's consideration to set up mini cement plants in the country; and

(b) if not, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir; Government's policy has been to

encourage setting up of mini cement plants.

(b) Does not arise.

Reserved posts for Scheduled Castes/Scheduled Tribes which remained unfilled on 1-2-1980

1808. SHRI LAKSHMAN MALLICK: Will the Minister of DEFENCE be pleased to state:

(a) the number of posts reserved for the Scheduled Castes/Scheduled Tribes in the Ministry of Defence which remained vacant on 1st February, 1980; and

(b) what are the reasons for not filling up of these posts and by when these vacancies are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b) The information is being collected and will be laid on the Table of the House.

Reconstitution of National Integration Council

1809. SHRIMATI PRAMILA DANAVATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to reconstitute the National Integration Council;

(b) whether the proposed National Integration Council has been given some kind of guidelines; and

(c) if so, what are the main guidelines in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) The matter is under active consideration of the Government.

Setting up of Salt Industry in West Bengal

1810. SHRI MUKUNDA MANDAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering any proposal for setting up

Salt Industry in the Sunderban Area of 24 Parganas in West Bengal;

(b) if so, facts thereof;

(c) whether Government have studied the feasibility for construction of Salt Industry at Contai of Midnapore in West Bengal including Sunderban of 24 Parganas.

(d) if so, details thereof; and

(e) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT SINGH): (a) to (e) The possibilities of setting up Salt Works in the Sunderban area of 24-Parganas has been investigated by the Salt Commissioner's office. It was found that the area is not fit for the setting up economically viable Salt Works since the density of brine is insufficient and there is a heavy inflow of sweet water.

As far as the Contai area of Midnapore District is concerned, Hindustan Salt Limited were required to carry out a detailed feasibility study for the setting up of Salt Works in that area. Investigations however could not take place since the West Bengal Government was unable to handover land for this purpose. Besides, the parties in occupation have obtained a Stay Order from High Court, Calcutta.

Border Crimes on West Bengal Bangladesh Border

1811. SHRI INDRAJIT GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that incidence of smuggling, infiltration and other border crimes are increasing along the riverine borders between West Bengal and Bangladesh;

(b) whether B.S.F. patrolling, particularly in the Basirhat, Boongaon and Hasnabad areas, is quite inadequate for effective checking operations; and

(c) the action taken by Government in the matter; if any?